

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/1999 (pt.)/1762/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the ^{3rd} March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2023/1783 dtd. 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 06.03.2023 till the morning of 09.03.2023**, as prayed for. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/1999 (pt.)/1763/dated , 03-03-2023

Copy to.

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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